From,

Atul Srivastava, HJS Registrar (Judicial) (Services), High Court of Judicature at Allahabad.

To,

Sri Ashok Kumar Singh, Inspector General of Police, Cyber Crime, U.P., Tower-04, Fifth Floor, Gomti Nagar Extension, Lucknow-226002.

No. 632 /Admin.(Services)/2019 Dated: November 29, 2019

Subject: Regarding nomination of Judicial Officers for three days training on Cyber Crime & Cyber Law Awareness at UP 112 Headquarter, 7/13 Amar Shaheed Path, Lucknow.

Sir,

With reference to your letter no. CA-I.G-Cyber Crime (Training)/2019-20 dated 18.11.2019 on the above subject, I am directed to inform you that Hon'ble Court has been pleased to nominate the officers whose names are mentioned in the enclosed lists A & B for three days training on Cyber Crime & Cyber Law Awareness at UP 112 Headquarter, 7/13 Amar Shaheed Path, Gomti Nagar Extension, Lucknow in their respective schedules.

I am also to inform you that nomination for the first phase of said training scheduled from 28.11.2019 to 30.11.2019 has not been made by the Court due to short of time.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enc: As Above Sd/-

Registrar (Judicial) (Services)

No. 632 (i)/Admin. (Services)/2019 Dated: November 29, 2019

Copy forwarded for information to:

- 1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
- 2. The District and Sessions Judges, Shahjahanpur, Sitapur, Lucknow, Hardoi, Kanpur Nagar, Kushinagar at Padrauna, Sonbhadra, Fatehpur, Deoria, Shravasti at Bhinga, Hamirpur, Jhansi, Maharajganj, Ghazipur and Basti with the request to kindly inform the officers concerned accordingly.
- 3. Sri Padam Narain Mishra, Addl. Director (Law), Directorate of Revenue & Special Intelligence, Lucknow and Sri Chandroday Kumar, Law Officer, U.P Power Corporation Ltd., Lucknow with the request to attend the said programme.
- 4. The O.S.D. (Judicial) (Computer), High Court, Allahabad
- 5. The Nominated officers are requested to send the following details to Sri Ashok Kumar Singh, Inspector General of Police, Cyber Crime, U.P. at email id. ig-cybercrime.lu@up.gov.in. They may contact Shri Rohan P. Kanay, Superintendent of Police, Cyber Crime, Uttar Pradesh on Mob. No. 7895831139 for more information about the said training programme:

S.No.	Designation	Name	Current	Mobile No.	Training period for
			Posting		which nomination is
					done

Enc: As Above Sd/-

List-'A'
List of Participants for Training Programme scheduled from 02.12.2019 to 04.12.2019

S.No.	Name of the Officer	Post	Place of Posting
1.	Sri Sudhir Kumar-V	Addl. District & Sessions Judge	Shahjahanpur
2.	Sri Padam Narain Mishra	Addl. Director (Law)	Directorate of Rev & Spl Intelligen, Lucknow
3.	Sri Anil Kumar Verma	Addl. District & Sessions Judge	Sitapur
4.	Sri Chandroday Kumar	Law Officer	U.P. Power Corporation Ltd. Lucknow
5.	Sri Chandra Mani	Secretary, District Legal Services Authority	District Legal Services Authority, Lucknow
6.	Sri Omvir Singh-II	Chief Judicial Magistrate	Shahjahanpur
7.	Sri Sanjay Kumar Gond	Chief Judicial Magistrate	Hardoi
8.	Sri Praveen Kumar Tyagi	Addl. Civil Judge (Jr. div.)	Kanpur Nagar
9.	Smt. Anshu Shukla	Civil Judge (Jr. div.)	Kanpur Nagar
10.	Smt. Tahreem Khan	Civil Judge (Jr. div.)	Lucknow

List-'B'
List of Participants for Training Programme scheduled from 05.12.2019 to 07.12.2019

S.No.	Name of the Officer	Post	Place of Posting
1.	Sri Laksmi Kant Shukla	Addl. District & Sessions Judge	Kushinagar at Padrauna
2.	Sri Jai Prakash Tiwari	Addl. District & Sessions Judge	Sonbhadra
3.	Sri Jai Prakash Yadav	Addl. District & Sessions Judge	Fatehpur
4.	Sri Devendra Singh-I	Addl. District & Sessions Judge	Deoria
5.	Sri Shitla Prasad	Chief Judicial Magistrate	Shravasti at Bhinga
6.	Sri Anil Kumar-VII	Chief Judicial Magistrate	Hamirpur
7.	Sri Vimal Prakash Arya	Judge Small Causes Court	Jhansi
8.	Sri Gaurav Prakash	Civil Judge (Jr. div.)	Pharenda-Maharajganj
9.	Sri Pappu Kumar Singh	Civil Judge (Jr. div.)	Saidpur-Ghazipur
10.	Sri Anshu Mali Pandey	Civil Judge (Jr. div.)	Basti